

THE GAUHATI HIGH COURT AT GUWAHATI
(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

NO.HC.VII-242/2010/3356/A

From :- Shri Gautam Baruah,
Registrar (Vigilance),
Gauhati High Court,
Guwahati.

To, Smti. Rita Kar,
District & Sessions Judge,
Kokrajhar.

Dated, Guwahati the nd 23 September, 2020.

Sub: **Restricted holiday along with station leave permission.**

Ref:- Your Letter No. DJK/1-5/2020/1126, dtd. 10.09.2020

Madam,

With reference to the above, I am directed to inform you that your prayer for Restricted holiday on 15.09.2020, along with station leave permission, with the official vehicle, at your own cost, from the evening of 14.09.2020 till the morning of 16.09.2020, has been granted.

Yours faithfully,

sd/-

REGISTRAR (VIGILANCE)

Memo NO.HC.VII-242/2010/3357/A, dated 23.9.2020
Copy to:-

- ✓ 1. The Project Manager, Gauhati High Court.


REGISTRAR (VIGILANCE)

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